IN THE HIGH COURT OF BOMBAY AT GOA

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LD-VC-CW-52-2020

Sonia Suctancar

.... Petitioner

Versus

Gaurang Suctancar

.... Respondent.

Shri S.D. Lotlikar, Senior Advocate with Shri Jayant Karn, Advocate for the petitioner.

Shri Parag Rao, Advocate for the respondent.

Coram:- NUTAN D. SARDESSAI, J. Date :- 23rd June,2020

P.C.:

Not before me.

2. The undertaking earlier given to continue before the link Judge subject to the outcome of Section 9 application filed before the Commercial Court by the respondent.

NUTAN D. SARDESSAI,J.

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